

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL  
PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 09<sup>th</sup> March, 2023

**NO.HC.VII-84/2020/ 1965 /A** ### It is for the information of all concerned that the In-Service Training on "**Criminal Justice: Penology with Special Reference to Sentencing Policy**" scheduled to be held on **11-03-2023** for the Judicial Officers of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh has been deferred.

By Order

Sd/- R.A. Tapadar

**REGISTRAR(JUDICIAL)**

**Memo No. HC.VII-84/2020/ 1966 - 2009/A**

**Dated: 09-03-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar. Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform all the Judicial Officers of the respective States about this Notification).***

5. The District and Sessions Judges,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/  
Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat/  
Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/  
Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sivasagar/  
Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi  
Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon/Cachar, Silchar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.

11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)***

16. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

***(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).***

17. The Joint Registrar(Judl./PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
18. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
19. The Chief Judicial Magistrate,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/ Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat/ Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/ Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sivasagar/ Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification ).***

20. The Deputy Registrar (G&C/Vigilance/Bench), Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

22. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
23. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.
24. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
27. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.

28. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.
29. The Private Secretary to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati for his Lordship's kind information.
30. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.
31. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati for his Lordship's kind information.
32. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.
33. The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.
34. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
35. The Private Secretary to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
36. The Private Secretary to Hon'ble Mr. Justice Robin Phukan, Gauhati High Court, Guwahati for his Lordship's kind information.
37. The Private Secretary to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati for his Lordship's kind information.
38. The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for his Lordship's kind information.
39. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.
40. The Private Secretary to Hon'ble Mrs. Justice Marli Vankung, Gauhati High Court, Guwahati for her Ladyship's kind information.
41. The Private Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.
42. The Private Secretary to Hon'ble Mrs. Justice Susmita Phukan Khaund, Gauhati High Court, Guwahati for her Ladyship's kind information.
43. The Private Secretary to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati for her Ladyship's kind information.
44. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
09.03.23  
**REGISTRAR (JUDICIAL)**